

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

C.P. No. 213/2016

IN THE MATTER OF:

Hanuman Buildwell Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 391(2) & 394

Order delivered on 09.03.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the Petitioner(s) : Mr. Mahinder Kumar Gupta, Advocate
For the RD (NR), Delhi : Mr. C. Balooni, Company Prosecutor
For the Income Tax Dept.: Ms. Lakshmi Gurung, Standing Counsel
For the OL, Delhi : Mr. Aabhos Singh, Advocate

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for further consideration on 06.04.2018.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)